

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER -01

TUESDAY, NOVEMBER 05, 2024, AT 02:00 P.M.

HON'BLE THE ACTING CHIEF JUSTICE
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPLICATIONS UNDER THE ARBITRATION AND CONCILIATION ACT, 1996, TRANSFER APPLICATIONS (CIVIL & CRIMINAL) AND WRIT PETITION MISC. SINGLE UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** FRESH CASES FOR ADMISSION ***

1	ARBAP/38/2024	RACHIT MANGLIK Versus VAIBHAV SHARMA	VIVEK PATHAK	
2	WPMS/2784/2024	VINEET BHATT AND ANOTHER Versus KUNDAN SINGH AND OTHERS	KIRTI SHARAN AGARWAL SUDHIR KUMAR	
	WITH IA/1/2024 FOR STAY APPLICATION			
3	WPMS/2996/2024	REGIONAL MANAGER UP STATE ROAD TRANSPORT CORPORATION AND OTHERS Versus PRESIDENT SECRETARY UTTARANCHAL PARIVAHAN MAJDOOR SANGH	ASHISH JOSHI	
	WITH IA/1/2024 FOR STAY APPLICATION			
4	WPMS/3000/2024	MEMTA Versus TEHSILDAR TEHSIL HARIDWAR AND OTHERS	PRADEEP KUMAR CHAUHAN NAVEEN SINGH MER HEMANT DANGWAL VIJAY KUMAR CHAUHAN	C.S.C.
5	WPMS/3002/2024	HARIOM SINGH Versus MOHD WASEEM AND ANOTHER	SHOBHA MEHRA R C TAMTA	
6	WPMS/3003/2024	HARIOM SINGH Versus MOHD WASEEM AND ANOTHER	SHOBHA MEHRA R C TAMTA	
7	WPMS/3004/2024	HARIOM SINGH Versus BALRAM SINGH AND ANOTHER	SHOBHA MEHRA R C TAMTA	

*** JUST AFTER FRESH MATTERS ***

8	C24/45/2022	POOJA Versus HARISH LAL ARYA	DEEP CHANDRA M S DHAPOLA	PRABHAKAR JOSHI
9	C24/83/2023	SUKHVINDER KAUR Versus CHANDAN SINGH ALIAS SONU	AKRAM PARVEZ	R V S KHOKHER ANCHIT KHOKHER
WITH IA/1/2023 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT				
10	C24/6/2024	HARICHAND SHARMA Versus KAVITA KOTHARI	HARSH VARDHAN DHANIK	RAMJI SHRIVASTAVA
11	C24/12/2024	AKSHAR JYOTI Versus RAMKRISHNA	SIDDHARTH SINGH NEGI B S NEGI	
12	C24/69/2024	SHWETA UNIYAL Versus SUSHEEL BADONI	LOKENDRA DOBHAL DEVANG DOBHAL SWETA BADOLA DOBHAL	RAJAT MITTAL

*** OLD MATTERS ***

13	SA/110/1997	SAFDAR ALI KHAN Versus ZAHIR AHMAD AND OTHERS	MAHAVIR SINGH TYAGI VIKAS BAHUGUNA RAVI KANT	ADITYA SINGH PRAGYNAND TIWARI PARESH SHREE NATH SHARMA
14	SA/102/2003	BARKAT AND OTHERS Versus MUSTAKEEM	TAPAN SINGH INDU SHARMA PRADEEP CHAMYAL TAPAN SINGH	SIDDHARTHA SAH PAWAN KUMAR

WITH
IA/17572/2024 FOR MISCELLANEOUS APPLICATION
IA/17573/2024 FOR DELAY CONDONATION APPLICATION
IA/17574/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/17575/2024 FOR SUBSTITUTION APPLICATION

15	WPMS/943/2013	M/S BAJAJ MOTORS LTD. THROUGH ITS MANAGER Versus REGISTRAR / REGISTRAR TRADE UNIONS, UTTARAKHAND, OFFICE AT SHRAM BHAWAN AND OTHERS	ADITYA SINGH PARESH SHREE NATH SHARMA VANDANA SINGH PRAGYANAND TIWARI JAGDISH S.BISHT	C.S.C. MANISH ARORA
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WITH
CLMA/8914/2013 FOR STAY VACATION APPLICATION
NOTE : CONNECTED WPMS/1606/2013 IS DECIDED.

CONNECTED WITH

15(1)	WPMS/1606/2013	HARIDWAR AUTOMOBILE SHRAMIK UNION HARIDWAR Versus STATE OF UTTARAKHAND AND OTHERS	HEM CHANDRA JOSHI	C.S.C.
16	WPMS/1663/2014	HARBANS KAUR AND OTHERS Versus STATE BANK OF INDIA THROUGH BRANCH MANAGER KICCHA WITH CLMA/7695/2014 FOR STAY APPLICATION	J C BELWAL	D S PATNI
* <u>ADMISSION MATTERS (AFTER FRESH)</u> *				
17	WPMS/427/2009	DALEEP SINGH AND ANOTHER Versus STATE OF UTTARAKHAND, THROUGH COLLECTOR NAINITAL AND OTHERS	HARSHPAL SEKHON SANDEEP KOTHARI P. S. BISHT VIRENDRA KAPARWAN KSHITIJ SAH VIJAY BHATT SIDDHARTHA SINGH JAGDISH BISHT	C.S.C.
		WITH CLMA/2150/2009 FOR STAY APPLICATION CONNECTED WITH		
17(1)	WPMS/405/2009	KASHMIR SINGH AND OTHERS Versus STATE OF UTTARAKHAND THROUGH COLLECTOR AND OTHERS	ALOK MAHRA	C.S.C.
		WITH CLMA/2047/2009 FOR STAY APPLICATION		
18	WPMS/2611/2022	M/S INDIAN HOSPITALITY C-7 RACE COURSE DEHRADUN AND OTHERS Versus MOHD YUSUF AND OTHERS	SHOBHIT SAHARIA RAJAT MITTAL V K KAPARUWAN	AJAY VEER PUNDIR C.S.C. AJAY VEER PUNDIR (FOR CAVEATOR)
		WITH IA/3/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT CONNECTED WITH		
18(1)	WPMS/2612/2022	M/S INDIAN HOSPITALITY C-7 RACE COURSE DEHRADUN AND OTHERS Versus MOHD YUSUF AND OTHERS	RAJAT MITTAL V K KAPARUWAN	AJAY VEER PUNDIR AJAY VEER PUNDIR (FOR CAVEATOR)
		WITH IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT		

*** ORDERS ON APPLICATIONS ***

- 19 IA/5123/2024 FOR MISCELLANEOUS APPLICATION
IN
WPMS/3051/2016 THE COMMISSIONER OF INCOME TAX AND ANOTHER HARI MOHAN BHATIA PULAK RAJ MULLICK
Versus
HYUNDAI HEAVY INDUSTRIES CO.
LIMITED
- 20 IA/3/2024 FOR URGENCY APPLICATION
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN
CLCON/345/2019 AKHILESH KUMAR AJAY VEER DUSHYANT
Versus PUNDIR MAINALI
INDRA MALHOTRA
- 21 IA/5/2024 FOR MONEY WITHDRAWAL APPLICATION
IN
WPMS/1517/2021 THE BAZPUR COOPERATIVE SUGAR FACTORY LTD. VINAY BHATT MUKESH KUMAR
Versus MOHD HASNAIN KAPARUWAN
NANHE AND ANOTHER RAZA V K KAPARUWAN
- 22 IA/4/2023 FOR IMPLEADMENT APPLICATION
IA/5/2024 FOR TIME EXTENSION APPLICATION
IN
WPMS/529/2022 RAMESH AND OTHERS MANOJ SAH ANSHU KUMAR
Versus SACHIN KUMAR
TARAWATI AND OTHERS SHARMA
BHUMIKA
GANGOLA
PRAMOD KUMAR
SHARMA
MAHESH
MISHRA
SEEMA SAH
- 23 IA/3/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN
WPMS/3106/2022 PRITAM SINGH RAWAT PIYUSH GARG RAMJI
Versus SHRIVASTAVA
BORAD OF REVENUE C.S.C.
UTTARAKHAND AND OTHERS RAKSHIT
SRIVASTAVA
RAJAT MITTAL
(FOR CAVEATOR)
SHANKAR
AGRAWAL
- 24 IA/2/2023 FOR MISCELLANEOUS APPLICATION
IA/3/2023 FOR MISCELLANEOUS APPLICATION
IA/4/2024 FOR IMPLEADMENT APPLICATION
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPMS/1951/2023 SHIVANG MATHUR M.K GOYAL ANJALI
Versus BHARGAVA

- 25 IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPMS/2540/2023 MS TEXPLAS TEXTILES INDIA PVT TAPAN SINGH JAI KRISHNA
LTD AVNEESH PANDEY
Versus KUMAR S K PAL
BALESHWAR NATH
- 26 MCC/1/2024 FOR TIME EXTENSION APPLICATION
IN
WPMS/2977/2023 TRILOK SINGH NEETU SINGH
Versus
SUKHVINDER SINGH AND
OTHERS
- 27 IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/7/2024 FOR URGENCY APPLICATION
IN
WPMS/246/2024 RASHMI ARORA LALIT SHARMA MENKA
Versus GAURAV TRIPATHI
KRISHI UTPADAN MANDI SAMITI KANDPAL VIPUL SHARMA
THROUGH ITS SECRETARY AND B D PANDE
ANOTHER

NOTE : MENTIONED CASE. CASE IS DEFECTIVE.

CONNECTED WITH

- 27(1) IA/3/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/7/2024 FOR MISCELLANEOUS APPLICATION
IN
WPMS/258/2024 SANJAY PARUTHI DHARMENDRA PIYUSH GARG
Versus BARTH WAL LALIT SHARMA B
KRISHI UTPADAN MANDI SAMITI MENKA D PANDEY (FOR
STHAL AND OTHERS TRIPATHI CAVEATOR)
VIPUL SHARMA

NOTE : CONNECTED WPMS/246/2024 IS DEFECTIVE.

- 28 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR STAY APPLICATION
IN
WPMS/687/2024 BHASKAR TIWARI VIVEK PATHAK JAGDISH CH
Versus H C PATHAK BELWAL
SHRUTI TIWARI HARSHIT KAILASH
SANWAL CHANDRA
B D PANDE TEWARI

29	IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPMS/802/2024	VIJAY SINGH AND ANOTHER Versus BUDH SINGH AND OTHERS	SHIVANAND BHATT	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH
* ORDER ON APPLICATIONS (AS DEFECTIVE) *				
30	IA/6/2024 FOR CLEARIFICATION APPLICATION IN WPMS/1863/2022	MAHANT DEVENDRA DAS Versus YOGESH KUMAR GUPTA AND OTHERS	SHUBHANG DOBHAL RANGOLI PUROHIT	ANJALI BHARGAVA NARESH PANT CSC RAUNAK PANT (FOR CAVEATOR)
* ORDER MATTERS *				
31	WPMS/202/2017	RAI BAHADUR NARAIN SINGH SUGAR MILLS CO. LTD. Versus PRESIDING OFFICER LABOUR COURT HARIDWAR DISTRICT HARIDWAR AND ANOTHER	NAVNEET KAUSHIK	M C PANT
32	WPMS/3211/2017	MOHAMMED TAREEQ ATHAR Versus NAGAR NIGAM DEHRADUN AND OTHERS	ADITYA SINGH ADITYA KUMAR ARYA VINAY BHATT	ASHISH JOSHI
WITH IA/16543/2022 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/16544/2024 FOR STAY EXTENSION APPLICATION CONNECTED WITH				
32(1)	WPMS/1493/2024	MOHAMMAD TAREEQ ATHAR Versus NAGAR NIGAM DEHRADUN AND OTHERS	VINAY BHATT MOHD SHAFY	ASHISH JOSHI
WITH IA/1/2024 FOR STAY APPLICATION				
33	WPMS/479/2024	SRI DEVENDRA SINGH AND OTHERS Versus SMT. LAKHANWATI AND OTHERS	NIKHIL SINGHAL	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH
WITH IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT				
34	WPMS/699/2024	DULERAM Versus ANAND SINGH RAWAT AND OTHERS	PIYUSH GARG	ADITYA SINGH
35	WPMS/712/2024	MS RAI BAHADUR NARAIN SINGH SUGAR MILLS Versus PRESIDING OFFICER LABOUR COURT HARIDWAR AND ANOTHER	NAVNEET KAUSHIK	G D JOSHI (FOR CAVEATOR)

	CONNECTED WITH			
35(1)	WPMS/713/2024	RAI BAHADUR NARAIN SINGH SUGAR MILLS Versus PRESIDING OFFICER LABOUR COURT HARIDWAR AND ANOTHER	NAVNEET KAUSHIK	G D JOSHI (FOR CAVEATOR)
36	WPMS/1725/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus TULSI AND OTHERS	PULAK AGARWAL BHARAT TEWARI	
37	WPMS/1727/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus DEVENDRA PANDEY AND OTHERS	PULAK AGARWAL BHARAT TEWARI	GHANSHYAM JOSHI
		* <u>ADMISSION MATTERS</u> *		
38	WPMS/2630/2015	LAL SINGH Versus JASWANT SINGH AND OTHERS	SIDDHARTHA SAH N S PUNDIR	
39	SA/79/2018	SMT. SEEMA BAKSHI AND OTHERS Versus RAVI DUTT DHIMAN (SINCE DECEASED) AND OTHERS	ADITYA SINGH PRAGYNAND TIWARI ADITYA SINGH	NIKHIL SINGHAL
	WITH CLMA/11316/2018 FOR STAY APPLICATION			
	CONNECTED WITH			
39(1)	SA/80/2018	SMT. ANITA SHARMA AND OTHERS Versus RAVI DUTT DHIMAN (SINCE DECEASED) AND OTHERS	ADITYA SINGH PRAGYNAND TIWARI ADITYA SINGH	NIKHIL SINGHAL
	WITH CLMA/11317/2018 FOR STAY APPLICATION			
40	WPMS/244/2019	PANKAJ KAPOOR Versus DISTRICT MAGISTRATE NAINITAL AND OTHERS	SANJAY KUMAR	C.S.C. C.S.C.
	WITH CLMA/1284/2019 FOR STAY APPLICATION			
41	WPMS/3596/2019	SRIKANT SHARMA Versus BHAGWAT SHARMA AND OTHERS	TAPAN SINGH	NARENDRA BALI
	WITH CLMA/15747/2019 FOR STAY APPLICATION			
42	WPMS/91/2020	SUBHASH CHANDRA AND OTHERS Versus SACHCHIDANAND BHAGAT	SUNIL CHANDRA RAJENDRA TAMTA	P. S. BISHT SIDDHARTHA SINGH
43	WPMS/207/2020	BISHAN SINGH	A M SAKLANI	NARESH PANT

Versus
UNION OF INDIA AND OTHERS

C.S.C.
RAJESH SHARMA
DEPUTY S.G.

WITH
CLMA/873/2020 FOR INTERIM RELIEF APPLICATION

44	WPMS/2368/2020	HARI SHARAN SHANKAR SRIVASTAVA(SINCE DECEASED) Versus VINOD BIHARI LAL AND OTHERS	SUNIL CHANDRA RAJENDRA TAMTA	ANURAG BISARIA SHIV PANDEY ANURAG BISARIA (FOR CAVEATOR) SHIV PANDEY (FOR CAVEATOR)
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WITH
IA/10798/2024 FOR SUBSTITUTION APPLICATION

45	WPMS/2487/2020	M/S SUGAM INFRATECH ASTHA VIHAR POLY SHEET HALDWANI Versus STATE OF UTTARAKHAND AND OTHERS	ALOK MAHRA	SUBHASH UPADHYAY SHAILENDRA SINGH CHAUHAN C.S.C.
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WITH
CLMA/11279/2020 FOR STAY APPLICATION
IA/13337/2021 FOR MISCELLANEOUS APPLICATION WITH SHORT COUNTER AFFIDAVIT
IA/13338/2021 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

CONNECTED WITH

45(1)	WPMS/2148/2020	M/S SUGAM INFRATECH Versus STATE OF UTTARAKHAND AND OTHERS	ALOK MAHRA	SHAILENDRA SINGH CHAUHAN C.S.C.
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WITH
CLMA/9733/2020 FOR STAY APPLICATION

CONNECTED WITH

45(2)	WPMS/2155/2020	M/S SUGAM INFRATECH Versus STATE OF UTTARAKHAND AND OTHERS	ALOK MAHRA	SHAILENDRA SINGH CHAUHAN C.S.C.
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WITH
CLMA/9731/2020 FOR STAY APPLICATION

CONNECTED WITH

45(3)	WPMS/2490/2020	M/S SUPER CONSTRUCTION ASSOCIATES THROUGH ITS PARTNER Versus STATE OF UTTARAKHAND AND OTHERS	ALOK MAHRA	SHOBHIT SAHARIA SUBHASH UPADHYAY SHAILENDRA SINGH CHAUHAN C.S.C.
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WITH
CLMA/11280/2020 FOR STAY APPLICATION
IA/13341/2021 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/13342/2021 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

46	WPMS/318/2021	EXECUTIVE ENGINEER ELECTRICITY DISTRIBUTION DIVISION (URBAN) Versus SMT DAYA PANDEY AND ANOTHER	TAPAN SINGH	M C PANT DEEP JOSHI
47	WPMS/1627/2021	COMMITTEE OF MANAGEMENT K L D A V INTER COLLEGE ROORKEE Versus UTTARAKHAND OTHER BACKWARD CLASS COMMISSION THROUGH ITS SECRETARY AND OTHERS	PARIKSHIT SAINI	P C PETSHALI (FOR CAVEATOR) NAMAN KAMBOJ SIDDHARTH GUPTA
48	WPMS/2845/2021	SMT PUSHPA KATOCH Versus STATE OF UTTARAKHAND AND OTHERS	BIRENDRA SINGH ADHIKARI YASH ANAND ANIRUDH SINGH KATOCH	C.S.C.
		WITH IA/1/2021 FOR INTERIM RELIEF APPLICATION		
49	WPMS/2858/2021	GURDAYAL SINGH Versus SMT DEVENDRA KAUR AND OTHERS	ADITYA SINGH	PRADEEP JOSHI C.S.C. ANIL KUMAR JOSHI
		WITH IA/1/2021 FOR INTERIM RELIEF APPLICATION		
50	AO/210/2022	DILIP KUMAR AGRAWAL AND OTHERS Versus VIVEK AND OTHERS	ADITYA SINGH	DHRUV CHANDRA SHASHWAT SIDHANT MANISHA BHANDARI (FOR CAVEATOR)
51	WPMS/385/2022	SRI SRI 1008 NARAYAN SWAMI CHARITABLE TRUST AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTHWAL PRABHA NAITHANI ADITYA SINGH AVIDIT NOLIYAL	ANJALI BHARGAVA PARIKSHIT SAINI VIKAS PANDE PIYUSH GARG DR. KARTIKEY HARI GUPTA SHAILENDRA NAURIYAL PANKAJ CHATURVEDI C.S.C.
		WITH IA/1/2022 FOR STAY APPLICATION IA/2/2022 FOR AMENDMENT		

52	WPMS/837/2022	GULZAR Versus UTTARAKHAND WAQF BOARD THROUGH ITS CHIEF EXECUTIVE OFFICER AND OTHERS	ADITYA SINGH MAYANK JOSHI	NISHAT INTEZAR AHRAR BAIG C.S.C.
53	WPMS/1374/2022	DHARAM SINGH AND OTHERS Versus UTTARAKHAND SCHEDULED CASTE COMMISSION AND ANOTHER WITH IA/1/2022 FOR STAY APPLICATION	ADITYA SINGH	BHUWAN BHATT HARSH VARDHAN DHANIK
54	C482/1501/2022	ARPIT CHAWLA ALIAS GOLU Versus STATE OF UTTARAKHAND THROUGH SENIOR SUPERINTENDENT OF POLICE U S NAGAR AND ANOTHER	ADITYA SINGH	G.A.
55	WPMS/2400/2022	M/S UTTAM SUGAR MILLS LTD. Versus ANUJ KUMAR AND ANOTHER CONNECTED WITH	PIYUSH GARG NIKHIL SABRI	M C PANT
55(1)	WPMS/2401/2022	M/S UTTAM SUGAR MILLS LTD. Versus KANHAIYA SHARMA AND OTHERS	PIYUSH GARG NIKHIL SABRI	M C PANT
56	CLR/62/2023	SANGEETA Versus MAJOR BASANT RATAN KUKRETI AND OTHERS WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION	BAKUL KHANDELWAL NIRDESH KHANDELWAL	SHASHANK PANDEY AKSHAY PRADHAN ADITYA BARTH WAL SANKALP CHATURVEDI
57	WPMS/691/2023	EXECUTIVE ENGINEER ELECTICITY DISTRIBUTION DIVISION JWALAPUR HARIDWAR Versus MANOJ KUMAR	TAPAN SINGH	
58	WPMS/2576/2023	MAHIPAL SAINI Versus DISTRICT MAGISTRATE HARIDWAR AND OTHERS	NEETU SINGH VINOD CHANDRA	C.S.C.
59	WPMS/597/2024	SHAKEEL AHMAD Versus MOHD ASLAM WITH IA/1/2024 FOR STAY APPLICATION	PANKAJ KUMAR SHARMA	
60	WPMS/764/2024	ARYA PRATINIDHI SABHA UTTAR	VIJAY BHATT	ADITYA SINGH

PRADESH
Versus
ARYA PRATINIDHI SABHA
UTTARANCHAL AND ANOTHER

ANITA BHATT
MILINDA
SHARMA

WITH

IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

61	WPMS/942/2024	RAM PRASAD Versus HANEEF AND OTHERS	VIKAS BAHUGUNA	NIKHIL SINGHAL KAUSHAL PANDEY MEHBOOB RAHI
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62	WPMS/1565/2024	EXECUTIVE ENGINEER UTTARAKHAND POWER CORPORATION LTD Versus AYYUB	TAPAN SINGH	
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63	WPMS/1812/2024	EXECUTIVE ENGINEER ELECTRICITY DISTRIBUTION DIVISION Versus MS VARDHMAN STONE CRUSHER	TAPAN SINGH	NIKHIL SINGHAL
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WITH

IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

64	WPMS/1842/2024	DOIWALA SUGAR COMPANY LTD Versus PRESIDENT TRADE UNION	VINAY BHATT MOHD SHAFY	
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WITH

IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

65	WPMS/2234/2024	BHARAT HEAVY ELECTRICALS LIMITED BHEL AND ANOTHER Versus RAJENDRA SINGH ALIAS RAJENDRA AND OTHERS	BHAVYA SHARMA LALIT BELWAL ABHILASHA BELWAL ASHISH BELWAL	VINAY BHATT
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR INTERLOCUTORY APPLICATION

66	WPMS/2833/2024	RENU TOMAR Versus DISTRICT ELECTION OFFICER AND OTHERS	RAJENDRA SINGH AZAD	SANJAY BHATT C.S.C.
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WITH

IA/1/2024 FOR AMENDMENT

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Causelists generated for Bench ID- 1033 and causlist ID- (1001) 25/10/2024 04:44:44 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 02

TUESDAY, NOVEMBER 05, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** FRESH CASES FOR ADMISSION ***

1	BA2/292/2024	SONU Versus STATE OF UTTARAKHAND	G D JOSHI	G.A.
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2	BA2/297/2024	RAKESH KUMAR Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
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WITH
IA/1/2024 FOR EXEMPTION APPLICATION

3	BA2/298/2024	PRAVEEN YADAV Versus STATE OF UTTARAKHAND	NEELIMA MISHRA JOSHI	G.A.
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4	CRLR/748/2024	AYUSH JAIN Versus DEEPIKA JAIN AND ANOTHER	SUSHEEL KUMAR	
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WITH
IA/1/2024 FOR STAY APPLICATION

5	CRLR/771/2024	NARENDRA SINGH CHAUHAN Versus STATE OF UTTARAKHAND AND ANOTHER	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
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WITH
IA/1/2024 FOR BAIL APPLICATION

6	ABA/1062/2024	PRAKASH CHANDRA UPADHAYAY Versus STATE OF UTTARAKHAND	VIKAS PANDEY H S RAWAL AMIT KAPRI	G.A.
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7	ABA/1079/2024	FIROZ ALI Versus STATE OF UTTARAKHAND	MOHD. MATLUB	G.A.
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8	ABA/1080/2024	MOHIT JOSHI Versus STATE OF UTTARAKHAND	ABHISHEK JOSHI	G.A.
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9	ABA/1082/2024	PANKAJ NAUTIYAL AND OTHERS Versus STATE OF UTTARAKHAND	ANKUR SHARMA	G.A.
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10	BA1/2034/2024	NADEEM Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
11	BA1/2050/2024	BOBY ALIS BHOLA Versus STATE OF UTTARAKHAND	PAWAN KUMAR JOSHI DINESH CHANDRA JOSHI	G.A.
12	BA1/2063/2024	KARAN MEHRA Versus STATE OF UTTARAKHAND	MILIND RAJ KUNDAN SINGH S R S GILL	G.A.
13	BA1/2064/2024	SANDEEP KUMAR Versus STATE OF UTTARAKHAND	PANKAJ KAPIL	G.A.
14	BA1/2065/2024	PREM Versus STATE OF UTTARAKHAND	HARSHIT SANWAL	G.A.
15	BA1/2066/2024	FARIYAD ALI Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
16	BA1/2067/2024	TANVEER ALI Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
17	BA1/2068/2024	AFJAL ALIAS SADDAM Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
* PART HEARD MATTERS *				
18	WPMS/1791/2023	NEHRU YUVA GRAM VIKAS SAMITI Versus UNION OF INDIA AND OTHERS	PARIKSHIT SAINI	C.S.C. DEPUTY S.G.
WITH IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER NOTE : PART HEARD.				
* ORDERS ON APPLICATIONS *				
19	MCC/1/2023 FOR RECALL APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IN CLCON/55/2023	AAROGYAM RESIDENTS WELFARE ASSOCIATION Versus NEETU BHANDARI	PARIKSHIT SAINI PANKAJ SEMWAL SUKHWANI SINGH	C.S.C.
20	MCRC/3/2024 FOR RESTORATION APPLICATION IN CRLR/530/2023	SAIYANKI RANA Versus STATE OF UTTARAKHAND AND ANOTHER	PRABHAT BOHRA PRASANT JOSHI	GAURAV SINGH G.A.
21	IA/1/2024 FOR BAIL APPLICATION			

IA/2/2024 FOR EXEMPTION APPLICATION
IN

CRLR/29/2024 RAHUL GARG PRINCE G.A.
Versus CHAUHAN
STATE OF UTTARAKHAND (LEGAL AID)

22 IA/1/2024 FOR CORRECTION APPLICATION
IN

ABA/940/2024 KAMAL JEET SANJAY KUMAR G.A.
Versus
STATE OF UTTARAKHAND

*** ORDER MATTERS ***

23 BA3/11/2023 AKHILESH MOHAN BAHUGUNA NEETU SINGH G.A.
Versus LATA NEGI
STATE OF UTTARAKHAND GAURAV KUMAR
THROUGH THE SECRETARY
HOME AFFAIRS GOVERNMENT OF
U.K. DEHRADUN

24 BA2/73/2023 ANIL PRASAD ABHISHEK DUTT G.A.
Versus SHARIQ
STATE OF UTTARAKHAND KHURSHID
(LEGAL AID
LAWYER)
SURESH
CHANDRA
BHATT

WITH

IA/2/2024 FOR EXEMPTION APPLICATION

NOTE : CONNECTED BA1/1122/2021 IS DECIDED.

CONNECTED WITH

24(1) BA1/1122/2021 ANIL PRASAD PRINCE G.A.
Versus CHAUHAN
STATE OF UTTARAKHAND ASHUTOSH
CHAUHAN

25 BA2/306/2023 MAHENDRA PRASAD SACHIN G.A.
Versus MANOJ BHATT
STATE OF UTTARAKHAND KUNWAR
VIKRAMADITYA
SHAH

26 BA1/434/2023 KAILASH NATH APROOV G.A.
Versus CHAUHAN
STATE OF UTTARAKHAND VIKRAMADITYA
SHAH
SACHIN

27 CRLR/583/2023 MANOJ SINGH SYUNARI SANJAY BHATT GIRISH
Versus SMT. KOMAL BORA AND CHANDRA
ANOTHER LAKHCHAURA
DUSHYANT
MAINALI
G.A.

WITH

IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

27(1)	CRLR/267/2023	MANOJ SINGH SYUNARI Versus SMT KOMAL BORA AND ANOTHER	SANJAY BHATT	GIRISH CHANDRA LAKHCHAURA DUSHYANT MAINALI G.A.
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WITH

IA/1/2023 FOR STAY APPLICATION

28	ABA/1046/2023	WASHIM RAZA KHAN Versus STATE OF UTTARAKHAND	ABHIJAY NEGI SNIGDHA TIWARI ABHISHEK ANTHWAL	G.A.
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29	BA1/1562/2023	CHANDRAPAL Versus STATE OF UTTARAKHAND	RAVISHANKAR KANDPAL	G.A.
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30	BA1/2803/2023	KAMAL BANIK Versus STATE OF UTTARAKHAND	VIKAS ANAND PIYUSH SHRIVASTAV	G.A.
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31	BA7/1/2024	KULDEEP SINGH ALIAS K.D Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
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WITH

IA/1/2024 FOR SHORT TERM BAIL APPLICATION

32	BA3/49/2024	ISHWAR SINGH Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
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33	BA2/231/2024	ARJUN Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

34	BA2/260/2024	AMIT KUMAR PAL Versus STATE OF UTTARAKHAND	PRINCE CHAUHAN	G.A.
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35	BA2/263/2024	SALMAN Versus STATE OF UTTARAKHAND	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.
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36	CRLR/393/2024	SHAMBHU SINGH RAWAT Versus STATE OF UTTARAKHAND AND ANOTHER	LOKENDRA DOBHAL	ANIL ANTHWAL G.A.
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37	BA1/434/2024	TARADUTT NAINWAL AND	NALIN SAUN	YOGESH
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		ANOTHER Versus STATE OF UTTARAKHAND	P S SAUN SHASHANK SAUN	PANDEY, D.K.JOSHI (FOR COMPLAINANT) G.A.
38	CRLR/534/2024	ASHOK KUMAR Versus STATE OF UTTARAKHAND	PRIYA MEWARI B N MOLAKHI	G.A.
39	ABA/626/2024	KRISHAN KUMAR JAISWAL Versus STATE OF UTTARAKHAND AND OTHERS	PRABHA NAITHANI AVIDIT NOLIYAL	G.A. LALIT SHARMA, BHUWAN BHATT (FOR INFORMANT)
40	ABA/730/2024	AURANGJEB Versus STATE OF UTTARAKHAND AND ANOTHER	POORAN SINGH RAWAT	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH			
40(1)	ABA/792/2024	MANGA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	G.A. G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
41	BA1/734/2024	AJAY SINGH DARIYAL Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
42	ABA/808/2024	ISRAR Versus STATE OF UTTARAKHAND	RAJVEER SINGH	G.A.
43	ABA/899/2024	VINOD KUMAR Versus STATE OF UTTARAKHAND	AJAY JOSHI RAJAT MITTAL	G.A.
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION			
44	ABA/927/2024	VINOD KUMAR AND OTHERS Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
45	BA1/968/2024	PARAS KAPOOR Versus STATE OF UTTARAKHAND	MOHD.SAFDAR, SHAKIB HUSAIN	G.A.
46	ABA/985/2024	GULFAM Versus	PRABHA NAITHANI	G.A.

		STATE OF UTTARAKHAND	AVIDIT NOLIYAL	
47	ABA/986/2024	SHARAN MANWAL Versus STATE OF UTTARAKHAND	DIVYA JAIN KAVYA SHANDILYA SHWETA JAIN	G.A.
48	BA1/990/2024	AVDHESH SINGH JEENA Versus STATE OF UTTARAKHAND	VIVEK GUPTA SHUBHAM VERMA RAHUL BHATT	G.A.
	WITH IA/3/2024 FOR URGENCY APPLICATION			
49	ABA/1021/2024	PRAVESH SUYAL Versus STATE OF UTTARAKHAND	NEETI RANA	G.A.
50	ABA/1051/2024	DIVYANSH GOSWAMI Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
51	ABA/1056/2024	KAVYANSH GAUTAM Versus STATE OF UTTARAKHAND	PRAMOD KUMAR RAJ KUMAR SINGH	G.A.
52	ABA/1068/2024	AFJAL Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI MOHD SAFDAR	G.A.
53	BA1/1460/2024	SANJAY Versus STATE OF UTTARAKHAND	DIGVIJAY SINGH BISHT (LEGAL AID)	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			
54	BA1/1522/2024	ANKIT KUMAR Versus STATE OF UTTARAKHAND	GAURAV SINGH	PARIKSHIT SAINI(FOR COMPLAINANT) G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
55	BA1/1560/2024	KRISHNA SINGH KANYAL Versus STATE OF UTTARAKHAND	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT			
56	BA1/1586/2024	GORE LAL YADAV Versus STATE OF UTTARAKHAND	B M PINGAL	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
57	BA1/1616/2024	MEER ALAM Versus STATE OF UTTARAKHAND AND ANOTHER	ARVIND KUMAR SHARMA RAMESH NAINWAL	G.A.

CONNECTED WITH

57(1)	BA1/1653/2024	NOOR ALAM AND ANOTHER Versus STATE OF UTTARAKHAND	MOHD MATLUB	G.A.
58	BA1/1708/2024	BADRI PRASAD Versus STATE OF UTTARAKHAND	B M PINGAL	G.A.
59	BA1/1711/2024	MOHD. NAZIM ALWI Versus STATE OF UTTARAKHAND	DIVYA JAIN SHWETA JAIN	G.A.
60	BA1/1713/2024	NAMRATA DEV Versus STATE OF UTTARAKHAND	NALIN SAUN	G.A.
61	BA1/1717/2024	NISHANT KUMAR Versus STATE OF UTTARAKHAND	ROHIT DHYANI HARSHIT SANWAL	G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

62	BA1/1760/2024	BANMEET SINGH Versus DIRECTORATE OF ENFORCEMENT (ED)	ADITYA SINGH M S RAWAT	ATUL BAHUGUNA
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WITH

IA/1/2024 FOR INTERIM BAIL APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

63	BA1/1790/2024	BUNTY ALIAS VIPIN KANT Versus STATE OF UTTARAKHAND	PANKAJ KUMAR SHARMA	G.A.
64	BA1/1820/2024	IMRAN Versus STATE OF UTTARAKHAND	AKRAM PARVEZ	G.A.
65	BA1/1827/2024	RANDEEP SINGH ALIAS RANA Versus STATE OF UTTARAKHAND	MILIND RAJ KUNDAN SINGH S.R.S GILL	G.A.
66	BA1/1828/2024	DHANVEER Versus STATE OF UTTARAKHAND	RAJAT MITTAL	G.A.
67	BA1/1830/2024	JOGA SINGH AND ANOTHER Versus STATE OF UTTARAKHAND	PRINCE CHAUHAN	G.A.

WITH

IA/1/2024 FOR EXEMPTION APPLICATION

CONNECTED WITH

67(1)	BA1/1853/2024	BHAWNA DEVI Versus STATE OF UTTARAKHAND	PRINCE CHAUHAN	G.A.
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WITH

IA/1/2024 FOR EXEMPTION APPLICATION

68	BA1/1831/2024	MOHD IMRAN ALIAS RAJA Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV	G.A.
69	BA1/1849/2024	ANUJ CHAUDHARY Versus STATE OF UTTARAKHAND	HARSH TANEJA M K RAY	G.A.
70	BA1/1974/2024	VIJAY DHANOSHI Versus STATE OF UTTARAKHAND	NAVNISH NEGI HIMANSHU ASWAL	G.A.
71	BA1/1976/2024	NAGENDRA SINGH Versus STATE OF UTTARAKHAND	MILIND RAJ KUNDAN SINGH S R S GILL	GA.

*** ADMISSION MATTERS ***

72	CRLR/783/2023	VIPIN LAKHARWAL Versus STATE OF UTTARAKHAND AND OTHERS	RAMJI SHRIVASTAVA NALIN SAUN SHASHANK SAUN	KARAN ANAND G.A.
73	CRLR/594/2024	PRAMOD PATHAK Versus M D R ENTERPRISES AND ANOTHER	DIGVIJAY SINGH BISHT VINAY TOMAR	G.A.

WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR EXEMPTION APPLICATION

IA/3/2024 FOR EXEMPTION APPLICATION

74	CRLR/704/2024	KHILAP SINGH GARIYA Versus BALBIR SINGH BISHT AND ANOTHER	DEEPAK JOSHI YOGESH KUMAR SHARMA	G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR EXEMPTION APPLICATION

75	CRLR/733/2024	RAGHUNATH Versus STATE OF UTTARAKHAND	DEVESH UPRETI AMIT CHANDRA UPADHYAY	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

*** FOR FINAL HEARING ***

76	CRLR/269/2015	SMT. BEENA DEVI RAWAT Versus MADHURAJ SINGH RAWAT	BHUPESH KANDPAL	LOKENDRA DOBHAL DEVANG DOBHAL
77	CRLR/766/2022	PANKAJ SHARMA Versus RADHA	VIKAS KUMAR GUGLANI	D.C.S.RAWAT
78	CRLR/573/2024	RAJESHWAR GOYAL AND ORS AND OTHERS Versus	HEMANT SINGH MAHRA SIDDHANT	VAIBHAV SINGH CHAUHAN G.A.

STATE OF UTTARAKHAND AND TIWARI
ANOTHER

*** ORDERS ON APPLICATIONS (URGENCY) ***

79 CRLR/645/2023 ANIL PANT NAVNISH NEGI G.A.
Versus
STATE OF UTTARAKHAND

WITH

IA/1/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY AFFIDAVIT

IA/3/2024 FOR URGENCY APPLICATION

80 BA2/240/2024 PRATAP SINGH VEER KUNWAR G.A.
Versus
STATE OF UTTARAKHAND
SINGH

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

IA/2/2024 FOR URGENCY APPLICATION

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